

(1878) 08 AHC CK 0006

Allahabad High Court

Case No: None

Rajpati Singh

APPELLANT

Vs

Ram Sukhi Kuar

RESPONDENT

Date of Decision: Aug. 16, 1878

Citation: (1880) ILR (All) 40

Hon'ble Judges: Pearson, J; Oldfield, J

Bench: Division Bench

Final Decision: Dismissed

Judgement

Pearson, J.

The bond in suit, in reference to the ruling of this Court in Darshan Singh v. Hanwanta ILR 1 All 274 and other similar rulings in similar cases, undoubtedly required to be registered, and u/s 49 of Act VIII of 1871, cannot affect the property therein comprised being Immovable property. We disallow the pleas in appeal, and dismiss the appeal with costs.